

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

13. C.P.(IB)-206(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2021**

NAME OF THE PARTIES: Diwakar Eknath Datar

V/s

Best IT World India Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing (VC).

Mr. Ashmita Goradia, counsel appearing for the petitioner is present. service affidavit is not filed by the petitioner as directed by this tribunal vide earlier order dated 17.02.2021. It seems the petitioner is not interested in prosecuting the above Company Petition. Hence the above company petition is dismissed for non-prosecution.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)